### GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.1987 ANSWERED ON 31.07.2025

#### **EXPANSION OF THERMAL POWER CAPACITY**

#### 1987. SHRI SUDHAKAR SINGH:

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes for expansion of thermal power capacity from 800 to 1600 MW in Chausa thermal power plant;
- (b) if so, the details and the total estimated cost thereof including capacity for expansion; and
- (c) the time by which it is likely to be done and completed?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) to (c): Buxar Thermal Power Project (BTPP) located at Chausa Village in Buxar District of Bihar is being developed by SJVN Thermal Power Limited (STPL), a wholly owned subsidiary of SJVN Limited under the Ministry of Power. The Project is currently under construction and have two (02) Units of 660 MW each with total capacity of 1,320 MW.

As per Section 7 of Electricity Act, 2003 setting up of a power plant including expansion of capacity of an existing Thermal Power Plant is a de-licensed activity in the country. Any generating company on the basis of the techno-commercial requirement and feasibility, may establish, operate and maintain a generating station without requiring a license under Electricity Act, 2003 if it complies with the technical standards relating to connectivity with the grid.

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